

Allotment of Government Accommodation

1656. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) total number of Government employees category-wise who have completed 20 years of regular service on 31-3-1982 i.e. who were recruited on or before 31st March, 1982, but have not offered/allotted Government accommodation till date;

(b) the reasons for the same; and

(c) what steps Government propose to take so that all Government employees would get Government allotment before or on completion of 20 years of regular service?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The information is being collected and will be laid on the table of the House.

(c) Government have already launched a crash programme of construction of quarters for the General Pool. On construction of these quarters, the waiting period of the employees will be reduced to some extent.

Construction of Low Cost Houses as Designed by N.B.O.

1657. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) names of States where low cost rural houses have been constructed as designed by National Building Organisation;

(b) by what time all the States will be covered under this scheme;

(c) what is the criteria for allotment of low-cost rural house; and

(d) the steps Government have taken or propose to take to ensure that the allotment is made only to the

deserving and authorised persons, who are covered under this category?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The National Buildings Organisation, through its Rural Housing Wings, has set up low cost demonstration units of 10 to 20 houses in 14 States and 5 Union Territories viz, Assam, Gujarat, Haryana, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Chandigarh, Delhi, Goa, Daman & Diu, Mizoram and Pondicherry. In addition to these, clusters of demonstration low cost houses are also being constructed in 3 more States namely Andhra Pradesh, Himachal Pradesh and Kerala and are expected to be completed shortly. These are only demonstration projects and it is for the concerned States to adopt N.B.O. designs. Since this is a promotional programme, it is hoped that all the States will benefit from NBO's low cost designs in due course.

(c) and (d) Housing being a State subject, construction and allotment of the houses are done by the State Governments. The State Governments decide their own criteria for allotment of houses. However to ensure that allotment is made to deserving persons, allottees are generally divided into different income categories and houses constructed for a particular income group are normally allotted according to the income criterion.

Funds allocated/to be allocated to U. P. for irrigation schemes

1658. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of IRRIGATION be pleased to state:

(a) how much funds were allocated to U. P. during 1979-80, 1980-81 and